

**GOVERNMENT OF INDIA**  
**DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES (Divyangjan)**  
**MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT**  
**LOK SABHA**

**UNSTARRED QUESTION NO. 322**  
**TO BE ANSWERED ON 19.11.2019**

**Schemes for Orphans and Physically Challenged Persons**

**322. SHRI RAJESH VERMA:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the details of the schemes being run by the Government for the orphans and physically challenged persons; and
- (b) the details of the amount spent under Corporate Social Responsibility (CSR) for the orphans and physically challenged persons during the last three years?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT**  
**(SHRI KRISHANPAL GURJAR)**

- (a) 1. Department of Empowerment of Persons with Disabilities has no scheme for providing assistance for orphans exclusively. However, the following schemes are being run for the welfare of Persons with Disabilities (PwDs):
  - (i) Deendayal Disabled Rehabilitation Scheme (DDRS)
  - (ii) Assistance to Disabled Persons for Purchase/Fitting of Aids/Appliances (ADIP)
  - (iii) Scheme for Implementation of Persons with Disabilities Act, 2016 (SIPDA)
  - (iv) Scholarship for Students with Disabilities
  - (v) Indian Spinal Injury Centre
  - (vi) Setting up of State Spinal Injury Centre
  - (vii) Central Sector Scheme of "Support for establishment / modernization / capacity augmentation of Braille Presses"

Details of the schemes are at Annexure-I.

2. The Ministry of Women and Child Development (M/o WCD) is implementing a Centrally Sponsored Scheme i.e. "Child Protection Services (CPS)" by providing financial assistance with an objective to create a safe and secure environment for overall development of children in need of care and protection by undertaking a situational analysis of children in difficult circumstances. M/o WCD provides financial support under CPS for children with special needs @ Rs. 10.48 lakhs (per annum).

As per Section 2 (14) (iv) of Juvenile Justice Act, 2015, a child who is mentally ill or physically challenged or suffering from terminal or incurable disease, having no one to support or look after or having parents or guardians unfit to take care is included as a "child in need of care and protection". However, the primary responsibility of execution of the Act lies with the State/UTs.

- (b) The details of amount spent under Corporate Social Responsibility (CSR) for PwDs is enclosed as Annexure-II.

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Annexure referred to in reply to part (a) of Lok Sabha Admitted Unstarred Question. No. 322 to be answered on 19.11.2019 regarding Schemes for Orphans and Physically Challenged Persons.

**Details of the Schemes are as under:**

**1. Deendayal Disabled Rehabilitation Scheme (DDRS)**

The Department of Empowerment of Persons with Disabilities is implementing a Central Sector Scheme, namely, Deendayal Disabled Rehabilitation Scheme (DDRS) under which grant-in-aid is provided to Non-Governmental Organizations (NGOs) running projects for the welfare of Persons with Disabilities (PwDs) aimed at enabling them to reach and maintain their optimal physical, sensory, intellectual, psychiatric or social functional levels.

**2. Assistance to Disabled Persons for Purchase/Fitting of Aids/Appliances (ADIP)**

The main objective of the Scheme is to provide grants-in-aid to various implementing agencies (National Institutes/ Composite Regional Centres /Artificial Limbs Manufacturing Corporation of India (ALIMCO)/District Disability Rehabilitation Centres/State Handicapped Development Corporations/other local bodies/ NGOs) so that they are in a position to assist needy disabled Persons in procuring durable, sophisticated and scientifically manufactured, modern, standard aids and appliances to promote physical, social and psychological rehabilitation of persons with disabilities through reducing the effects of disabilities and at the same time enhance their economic potential.

**3. Scheme for Implementation of Persons with Disabilities Act (SIPDA)**

Under the Scheme for implementation of Right of Persons with Disabilities Act, 2016 (SIPDA), funds are provided to the States/UTs/NGOs across the country for the following:

- a) National Action Plan (NAP) for Skill Training of Persons with Disabilities (PwDs);
- b) District Disability Rehabilitation Centre (DDRC);
- c) Accessible India Campaign;
- d) Awareness Generation and Publicity Scheme;
- e) Unique Disability ID Project (UDID);
- f) In-service Training;
- g) Incentive Scheme for providing employment to Persons with Disabilities in private sector;
- h) Composite Regional Centres (CRC); and
- i) Research on Disabilities related technology, product, issues.



#### **4. Scholarship Schemes**

The Department of Empowerment of Persons with Disabilities is providing the following Scholarships/Fellowships for students with disabilities:-

- a) Pre-Matric Scholarship;
- b) Post-Matric Scholarship;
- c) Scholarship for Top Class Education;
- d) National Fellowship for Persons with Disabilities;
- e) National Overseas Scholarship for Students with Disabilities; and
- f) Free Coaching for Students with Disabilities.

#### **5. Indian Spinal Injury Centre**

Indian Spinal Injuries Centre (ISIC), New Delhi was set up in collaboration with the Government of Italy, through San Raffaele Hospital, Milan along with support from the Government of Italy to render super-speciality services for spinal injury management. As per the decision of the Union Cabinet, the Government supports the ISIC to provide 25 free-beds daily for treatment of poor patients. In addition, the Centre provides 5 free-beds to poor patients.

#### **6. Scheme of setting up "State Spinal Injury Centre"**

The focus of the State Spinal Injury Centres shall be mainly on the comprehensive management of Spinal Injuries. Under the scheme, a comprehensive rehabilitation centre attached to the District Hospital of State Capital/Union Territory with dedicated 12 beds shall be set up. The orthopaedic department of the said Hospital shall look after these centres.

#### **7. CENTRAL SECTOR SCHEME OF "SUPPORT FOR ESTABLISHMENT/ MODERNISATION/ CAPACITY AUGMENTATION OF BRAILLE PRESSES.**

The Department of Empowerment of Persons with Disabilities has approved the Scheme titled Central Sector Scheme of "support for establishment, modernization, capacity augmentation of Braille Presses" in November 2014. As of October, 2019, 13 New Braille Presses have been set up while in case of 12 presses modernisation has been undertaken and in 3 cases capacity of existing Braille Presses has been augmented.



Annexure referred to in reply to part (b) of Lok Sabha Admitted Unstarred Question. No. 322 to be answered on 19.11.2019 regarding Schemes for Orphans and Physically Challenged Persons.

The details of amount spent under Corporate Social Responsibility (CSR) for PwDs is as under:

1. Artificial Limbs Manufacturing Corporation of India, a Public Sector Undertaking under this Ministry spent Rs.19.98 lakhs under Corporate Social Responsibility (CSR) during 2018-19.

2. National Institutes, being autonomous body fully funded by the Government of India, are engaged in Human Resources Development in the field of disability, providing rehabilitation services to the persons with disabilities and research and development efforts. They have got support under CSR from various PSUs and other organizations as per following details:-

(i) Swami Vivekanand National Institute of Rehabilitation Training and Research, Cuttack, Odisha

Name of organization from which CSR received	Amount	Purpose	District
<b>2016-17</b>			
Rural Electrification Corporation Ltd.	Rs. 28,92,000/-	Modular Operation Theater, Physiotherapy & Occupational Therapy Equipment	Cuttack, Odisha
<b>2017-18</b>			
Rural Electrification Corporation Ltd.	Rs. 1,93,55,000/-	Modular Operation Theater, Physiotherapy & Occupational Therapy Equipment	Cuttack, Odisha
NALCO	Rs. 1,36,33,000/-	CAD-CAM Machine	Cuttack, Odisha
<b>2018-19</b>			
NALCO	Rs. 1,35,32,000/-	CAD-CAM Machine	Cuttack, Odisha
MCL	Rs. 16,34,000/-	Ambulance	Cuttack, Odisha

(ii) National Institute for Empowerment of Persons with Intellectual Disabilities (NIEPID), Secunderabad

Name of organization from which CSR received	Amount	Purpose	District
<b>2016-17</b>			
Pfeiffer Vacuum, Hyderabad	Rs. 3,00,000/-	For supply of TLM kits to PwID at Latur, Maharashtra	Latur, Maharashtra
<b>2017-18</b>			
NIL			
<b>2018-19</b>			
M/s. Haldiram Snacks Pvt. Ltd.	Rs. 1,00,000/-	For provision of materials to PwID at Regional Centre, Noida	Noida, U.P.



M/s. Swarna Tollway Pvt. Ltd.	Rs. 5,89,740/-	For supply of TLM kits to PwID at Baramullah, Jammu & Kashmir	Baramullah, Jammu & Kashmir
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(iii) National Institute for Empowerment of Persons with Multiple Disabilities (NIEPMD), Chennai

Name of organization from which CSR received	Amount	Purpose	District
2016-17			
NIL			
2017-18			
NIL			
2018-19			
HPCL, Chennai	Rs. 24,00,000/-	Accessible Bus	Chennai, Tamil Nadu
Airport Authority of India, Chennai	Rs. 20,50,000/-		
United Way, Chennai	Rs. 26,60,996/-		
CPCL, Chennai	Rs. 9,52,200/-	Waiting Lobby and Feeding rooms	Chennai, Tamil Nadu
Lakshmi Vilas bank, Chennai	Rs. 50,000/-	ICCE-18	
CPCL, Chennai	Rs. 2,75,601/-	Swatchh Bharath Activities	
HPCL, Chennai	Rs. 1,19,000/-	Skill Training (Sublimation Unit)	Chennai, Tamil Nadu
CPCL, Chennai	Rs. 10,00,000/-		
United Way, Chennai	Rs. 2,97,300/-		
United Way, Chennai	Rs. 1,75,000/-	Scholarship for HRD students with PwD	Chennai, Tamil Nadu
		Special Equipment for a student with Multiple Disabilities	
CPCL, Chennai	Rs. 35,414/-	Food distribution during international day for the disabled	

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